

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

**Company Petition IB/107/2021
AND
IA(IBC) 926 & 932/2024 in Company Petition IB/107/2021
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Vemuri Ravi Kumar

...Financial Creditor

AND

Bhriagu Infra Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 926/2024

Learned Counsel Mr Uma Shankar Gollapudi, for liquidator present physically.
Mr Pavan Kankani, Liquidator present physically.
Heard. **For orders on maintainability on 31.05.2024.**

IA(IBC) 932/2024

Learned Counsel Mr Uma Shankar Gollapudi, for liquidator present physically.
Mr Pavan Kankani, Liquidator present physically.
Heard. For consideration, matter adjourned to 31.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)